

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-BA-43-2020**

Sunanda Naik

... Applicant

Versus

State of Goa & Anr.

... Respondents

Shri V. Amonkar, Advocate for the Applicant.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 7th September 2020****P.C. :**

The learned counsel for the applicant undertakes to serve notice on the office of the learned Advocate General. He wants the matter to stand over for tomorrow.

2. Post the matter tomorrow, i.e. on 08.09.2020.

DAMA SESHADRI NAIDU, J.

NH